

Office of the Chairman (District & Sessions Judge), District Legal Services
Authority, Kangra at Dharamshala.

No. 16/CHA/DLSA/Minutes/DSL/2021

Dated: 22/09/2021

53
OFFICE ORDER

Email only

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-794

Pursuant to letter No. 12-LSA/NLA/SC/2021/1186-1188 dated 22/04/2021 received from H.P. SLSA, Shimla following duty roster shall be observed by the Bail & Remand Counsels in Courts of Jaisinghpur of District Kangra for ensuring effective rendering of legal services at early stages of criminal justice in the Police Station of Jaisinghpur forthwith till 31/03/2023:-

Sr. No.	Courts at Dharamshala		Roster
	Name of the Advocates	Name of Police Station	Duty period.
3.	Sh. Dinesh Kumar	Police Station, Lambagaon	22 nd September, 2021 to 30 th November, 2021, February, 2022 to March, 2022, June, 2022 to July, 2022, October, 2022 to November, 2022, February, 2023 to March, 2023
4.	Sh. Bhanu Uday Singh Minhas	-----Do-----	December, 2021 to January, 2022, April, 2022 to May, 2022, August, 2022 to September,

			2022, December, 2022 to January, 2023
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All concerned are directed to follow the roster strictly.

Note:- No, additional honorarium will be paid to Remand Counsel(s) for the assignment.

Chairman (District & Sessions Judge),
District Legal Services Authority,
Kangra at Dharamshala.
Phone/fax: 01892-222370
Email: cha-dlsa-kan-hp@gov.in

Dated: 22/09/2021

Endst: No. 791-794

Copy forwarded to:-

- 01 The Ld. Member Secretary, H.P. State Legal Services Authority, Shimla w.r.t. letter No. 47/LSA /LAC/2021 /4033-4035 dated 21/09/2021 for information, please.
- 02 The Superintendent of Police Kangra, at Dharamshala for information & request to circulate the same to Police Station Lambagaon.
- 03 The Ld. JMIC, Jaisinghpur, to circulate the order/roster, Executive Magistrates & all Bail & Remand counsel(s) of your Sub Division & submit the report on the proforma (attached separately) in the office of Secretary DLSA, Kangra at Dharamshala on weekly basis **through e-mail (secy-dlsa-kan-hp@gov.in)** so the consolidated report can be sent to H.P. SLSA, Shimla with in stipulated time.
- 04 The Assistant programmer, District Courts Dharamshala with direction to upload the same on website of District Courts Dharamshala.
- 05 Guard file.

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District Legal Services Authority,
Kangra at Dharamshala.
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